GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1466

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)

CHANDIGARH INDUSTRIAL POLICY

1466. SMT. KIRRON KHER:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Chandigarh Industrial Policy 2015 has been implemented in Chandigarh;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken cognizance of Chandigarh's low rank in the Business Reform Action Plan; and
- (d) the steps taken by the Government to implement Chandigarh Industrial Policy 2015 and to make Chandigarh a business friendly Union Territory?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI G. KISHAN REDDY)

- (a) The Chandigarh Industrial Policy 2015 has been implemented in Chandigarh.
- (b) The Policy provides for infrastructure development, promotion of knowledge based industries, ban on polluting industries, common facility for small scale industries, single window grievance redressal etc.

L.S.US. Q. No. 1466 FOR 20.09.2020

- (c) The Government has noted that UT of Chandigarh has secured 29th rank in the Business Reforms Action Plan, which is same rank as in the previous year.
- (d) All efforts are being made to make UT of Chandigarh more business friendly by digitalization, facilitation of loans, grant of incentives, relaxation in land use norms wherever possible
